



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26th September, 2022

NOTICE

Please take notice that the following matters listed on 27.09.2022 in the Court-IV will not be taken up due to non-availability of the Bench. The next date will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732 of 2021 & 1358 of 2022 (PH)	Bank of India Vs. Naresh Seth With	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
2.	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 (PH)	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
3.	Comp. App. (AT) No. 155 of 2022 & I.A. No. 3152 of 2022	The Hamlin Trust & Ors. Vs. LSF10 Rose Investments S. A R. I & Ors.	Vijay K Singh Abhijeet Sinha	V P Singh Aditya Jalan Urvashi Misra Raghav Chadha

By order of Hon'ble Chairperson

-Sd/-

Registrar